## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.85(ND)/2016

IN THE MATTER OF:

Subhash ChanderManocha&Ors.

.. Petitioners

Vs.

M/s. Galaxy FootwarPvt. Ltd. &Ors.

Respondents

## Order under Sections 397/398 of the Companies Act

Order delivered on 23.01.2018

## Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner :

Ms. Ranjana Roy Gawai,

Mr. Vivek Kumar, Advocates

For the Respondent

Mr. A.S. Chandhiok, Sr. Adv.

Ms. Manmeet Arora, Ms. Chand Chopra,

Ms. Pavitra Kaur, Advs. Mr. Sharad Rajwanshi, CS

Mr. Nesar Ahmad, PCS Mr. Rohit Chaudhary, Adv.

for all the respondents Except R-1

## ORDER

Part heard. List on 30th January 2018.

(M'.M'.KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBER(TECHNICAL)

Deepak Kumar 23.01.2018